

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/6567/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the 10th December, 2021.

Sub: **Restricted Holiday.**

Ref:- Your letter No. MACT/K-A/2021/416 dtd. 08.12.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 10.10.2021**, as prayed for. The in-charge District and Sessions Judge, Kamrup, Amingaon, shall remain in-charge of the Court and office of your her absence

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

6567

Memo NO.HC.VII-123/2003/6567/A dated 10.12.2021

Copy to.

1. The in-charge District and Sessions Judge, Kamrup, Amingaon.
- ✓ 2. The Project Manager, Gauhati High Court.

S.P.
10/12/21

JT.REGISTRAR (VIGILANCE)